

**By E-Mail**

**THE GAUHATI HIGH COURT AT GUWAHATI**  
**(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)**

**NO.HC.VII-242/2010/1588 /A**

From :- Shri Kaushik Kumar Sharma  
Joint Registrar (Vigilance)  
Gauhati High Court,  
Guwahati.

To, Smti Rita Kar  
District & Sessions Judge  
Nagaon.

Dated Guwahati the 30<sup>th</sup> March, 2019.

Sub: **Station leave permission.**

Ref:- Your letter No. DJN/1953 dated 29.03.2019.

Sir,

With reference to the above, I am directed to inform you that your prayer for Station Leave permission from the evening of 30.03.2019 till the morning of 01.04.2019, has been granted / rejected.

Yours faithfully,

*Self*

**JT. REGISTRAR (VIGILANCE)**

**Memo NO.HC.VII-242/2010/1589 /A dated 30.03.19**

Copy to –

✓ The System Analyst, Gauhati High Court, Guwahati for information and necessary action.

*30/3/19*  
**JT. REGISTRAR (VIGILANCE)**

*P*